



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष २, अंक ३०]

बुधवार, एप्रिल २७, २०१६/वैशाख ७, शके १९३८

[पृष्ठ १, किंमत : रुपये २७.००

असाधारण क्रमांक ५०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATA

In the English Translation of the Maharashtra Agricultural Produce Marketing (Development and Regulation) (Amendment and Second Continuance) Ordinance, 2016 (Mah. Ord. VIII of 2016) published in the *Maharashtra Government Gazette*, Extraordinary No. 47, Part VIII, dated the 18th April 2016, at pages 1-5, on page 4,-

(i) in line 25, for “ Ordinance, 2015 ” read “ Ordinance, 2015 (Mah. Ord. XIV of 2015) ” ;

(ii) in lines 27 and 28, for “ (L.A. Bill No. XXVIII of 2015) (Mah. Ord. XIV of 2015) ” read “ (L.A. Bill No. XXVIII of 2015) ” ; and

(iii) in line 37, for “ (Mah. Ord. XVI of 2016) ” read “ (Mah. Ord. XVI of 2015) ” .